

(c) It is the responsibility of the State Governments to enforce the provisions of the Bidi and Cigar Workers (Conditions of Employment) Act, 1966, the Minimum Wages Act, 1948, the Contract Labour (Regulation and Abolition) Act, 1970, etc. as far as Bidi making is concerned.

[*English*]

#### Fly-overs in Calcutta

592. KUMARI MAMATA BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) the latest position in regard to the construction of Bandel Gate and Lake Gardens fly overs in Calcutta ; and

(b) how much time it will take to complete them ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The Government of West Bengal has not so far sponsored to the Railways firm proposals for the construction of road-over-bridges at these locations.

(b) Does not arise in view of (a) above.

#### Consumption of Water in NDMC Area

593. SHRI D.P. JADEJA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the daily average consumption of water in NDMC area ;

(b) the proportion of water supplied on an unmetered basis ;

(c) whether Government are aware of the huge waste involved in unmetered water supply to Government colonies ; and

(d) the steps being taken to reduce the wastage of water ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) 28-29 mgd on an average basis.

(b) About 2%.

(c) NDMC have reported that there is no huge wastage in view of reply to (b) above.

(d) The unmetered water supply is gradually being metred wherever technically feasible.

#### Elections to Parwana Co-operative House Building Society

594. SHRI SHARAD DIGHE : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 7 March, 1988 to Unstarred Question No. 1806 regarding Elections to Parwana Cooperative House Building Society, Delhi and state :

(a) whether the formalities to conduct elections to the Managing Committee of the said Society have been completed ; if so the date fixed therefor ;

(b) if not, the reasons for not conducting the elections ;

(c) whether the new Administrator appointed for the purpose has taken over the charge of all the documents pertaining to the Society from his predecessor ; if so, when ; and

(d) if not, the reasons therefor and the action being taken against the erring officials ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir.

(b) to (d) The Administrator appointed in February, 1988 could not conduct the elections to the Managing Committee in the absence of records. Further his appointment set aside by the Court.

#### Recruitment of Trainee Technicians in Indian Airlines

595. SHRIMATI USHA THAKKAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Indian Airlines held various written examinations and interviews in November, 1987 for recruitment of Trainee Technicians ;

(b) if so, whether panels for selected candidates have been formed ;

(c) if so, the number of such candidates kept on the panels in each discipline of Trainee Technicians ;

(d) whether the selected candidates are likely to be appointed in near future ; and

(e) if so, the likely date of appointments ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) Northern Region of Indian Airlines had